

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3275
ANSWERED ON:01.08.2014
PROFESSIONAL TAX
Chowdhury Shri Adhir Ranjan

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has noticed that West Bengal is the only State in the country where the Central Government employees have to pay professional tax; and

(b) if so, the details thereof and the steps taken by the Central Government to withdraw such tax and the response of the State Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN)

(a) and (b) As per Entry 60 in List II-State List of the Seventh Schedule of the Constitution, tax on profession, trades, callings and employments is State subject, wherein the State do not require approval of Government of India for levying professional tax.